Single Bench

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P NO.167/2012 CA.1766/2015

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9th August, 2017, 10.30 A.M

Name of the Company		Dr.Tapati Chakraborty & Ors -Versus- Dev Sahitya Kuthir Pvt.Ltd & Ors		
Under Section		397./398 O & M		
SI. No.	Representativ	tion of Authorized /e (IN CAPITAL TERS)	Appearing on behalf of	Signature with date
1. 2.	DEEPNATH ROY CHOWDHURY Respondents Designed  Adv.  DRIPTO MAJUMDAR			
4.		HOSH, ADVOCA	मव्य,	
C		Janane h		

5. MR. M. A. JABBAR, "

6. MRS. SHARMISTHA 4

7. MR. N. KHANJOY

PETITIONERS

09-08-2017 – CP No. 167/2012 – CA No.1766/2015 – Dr. Tapati Chakraborty & Ors. Vs. Dev Sahitya Kuthir Pvt. Ltd. & Ors.

## ORDER

The Ld. Lawyer on behalf of the petitioner as well as on behalf of the respondents are present.

Both side prayed for some time on account of settlement.

Heard; the prayer of the parties is allowed.

Fix on 18-08-2017.

MANORAMA KUMARI MEMBER(J)